National Company Law Tribunal Allahabad Bench Allahabad

CP No. 22 (ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016.

NAME OF THE COMPANY: M/s Pioneer Power Enginners Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Wishort Historia Associate Represents

2. Siddhath Singel Adverte Petitioner Schryhal.

Order Dated 17,11.2016

CP No.22(ND)/2013: M/S Pioner Power Enginners Ltd.

CA No.25/2016 is filed by petitioner. After hearing the argument in CP to some extent, as both the counsel have agreed to dispose of CA, the respondent are given time to file reply in CA 25/2016 on or before 07.12.2016.

List the matter on 7.12.2016 for further orders

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATUR VEDI, MEMBER-JUDICIAL

Dated17, November,2016